

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

OA 558/2000

New Delhi this the 11th day of April, 2000

Hon'ble Smt.Lakshmi Swaminathan, Member (J)

Chander Mohan Manchanda,  
S/O Sh.Som Dutt Manchanda,  
R/O 9, Morgan Street,  
Johnsonville, Wellington(NZ)  
Employed as Personal Assistant,  
in the High Commission of India,  
Wellington(NZ).

.. Applicant

(By Advocate Shri Sachin Nawani )

Versus

Union of India through  
the Foreign Secretary,  
Ministry of External Affairs,  
South Block, New Delhi.

.. Respondent

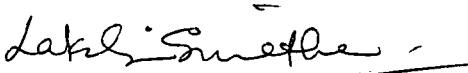
O R D E R (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Member (J)  
counsel

Shri Nawani, learned/prays for withdrawal of the

OA.

2. In the above circumstances, OA is disposed of as  
withdrawn. No costs.

  
(Smt.Lakshmi Swaminathan)  
Member(J)

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